

No. DSJ/BLP/EC/Covid-19/2020-
OFFICE OF THE DISTRICT AND SESSIONS JUDGE,
BILASPUR, HIMACHAL PRADESH.

Dated Bilaspur, the 3rd July, 2021.

OFFICE ORDER

In view of the directions of the Hon'ble High Court of Himachal Pradesh conveyed vide Order No.HHC/RG/C-19/2020-104 dated 2.07.2021, it is hereby ordered that all the Courts of Civil and Sessions Division, Bilaspur, shall function w.e.f. 05.07.2021 through virtual/physical mode.

The Judicial Officers and all staff members are also directed to follow the COVID-19 protocol and guidelines issued from time to time.

Sd/-
District & Sessions Judge,
Bilaspur, H.P.

3428.
Ends. No.DSJ/BLP/EC/Covid-19/2020- Dated Bilaspur, the 3rd July , 2021.
Copy forwarded for information /necessary action to:-

- ✓ 1. All the Judicial Officers of this Division.
2. The District Attorney, Bilaspur,
3. The President, Bar Association, Bilaspur and Ghumarwin
- ✓ 4. The Assistant Programmer/System Assistant to update official website accordingly.
5. Notice Board.

[Signature]
District & Sessions Judge,
Bilaspur, H.P.